

SHRI SOM PRAKASH: Sir, he has given a letter.

MR. CHAIRMAN: You can't lay it without my permission.

SHRI JAIRAM RAMESH: Sir, Ministers are not taking permission!

MR. CHAIRMAN: Mr. Ramesh, I have not given you permission. You have brought it to my notice, I have taken note of the same. Without my consent, you can't read on behalf of anybody.

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**REPORTS OF THE DEPARTMENT-RELATED PARLIAMENTARY STANDING  
COMMITTEE ON COAL AND STEEL**

DR. VIKAS MAHATME (Maharashtra): Sir, I lay on the Table, a copy each (in English and Hindi) of the following Reports of the Department-related Parliamentary Standing Committee on Coal and Steel:—

- (i) Third Report on "Demands for Grants (2019-20)" pertaining to the Ministry of Coal;
- (ii) Fourth Report on "Demands for Grants (2019-20)" pertaining to the Ministry of Mines; and
- (iii) Fifth Report on "Demands for Grants (2019-20)" pertaining to the Ministry of Steel.

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**REPORTS OF THE DEPARTMENT-RELATED PARLIAMENTARY  
STANDING COMMITTEE ON ENERGY**

SHRI T. K. S. ELANGO VAN (Tamil Nadu): Sir, I lay on the Table, a copy each (in English and Hindi) of the following Reports of the Department-related Parliamentary Standing Committee on Energy (2019-20):—

- (i) First Report on Demands for Grants relating to the Ministry of New and Renewable Energy for the year 2019-20; and
- (ii) Second Report on Demands for Grants relating to the Ministry of Power for the year 2019-20.

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**REPORTS OF THE PUBLIC ACCOUNTS COMMITTEE**

SHRI SUKHENDU SEKHAR RAY (West Bengal): Sir, I lay on the Table, a copy each (in English and Hindi) of the following Reports of the Public Accounts Committee (2019-20):—